

recommendations contained in the Eleventh Report of the Department-related Parliamentary Standing Committee on Agriculture on Demands for Grants (2020-21), pertaining to the Department of Animal Husbandry and Dairying, Ministry of Fisheries, Animal Husbandry and Dairying.

LEAVE OF ABSENCE

MR. CHAIRMAN: I have to inform Members that letters have been received from the following Members for grant of Leave of Absence during the current (252nd) Session on personal/medical grounds:-

- (1) Shri Chh. Udayanraje Bhonsle
- (2) Shrimati Shanta Chhetri
- (3) Dr. Vinay P. Sahasrabuddhe
- (4) Shri Dharmapuri Srinivas

2. Shri Chh. Udayanraje Bhonsle and Shrimati Shanta Chhetri have sought leave of absence for the entire Session, while Dr. Vinay P. Sahasrabuddhe and Shri Dharmapuri Srinivas have sought leave of absence from 18th to 28th September, 2020, and 20th September, 2020, to 1st October, 2020, respectively.

Do they have the permission of the House to remain absent during the current (252nd) Session of Rajya Sabha?

(No hon. Member dissented)

MR. CHAIRMAN: Permission to remain absent is granted.

MR. CHAIRMAN: The Minister of Parliamentary Affairs to inform the House about the decision of Business Advisory Committee.

ALLOCATION OF TIME FOR DISPOSAL OF GOVERNMENT AND OTHER BUSINESS

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): I have to inform Members that the Government has